

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 26/TT/2020

Subject : Petition for truing up of transmission tariff of 2014-19 period and determination of transmission tariff of 2019-24 period for one asset under "POWERGRID Works associated with Part A of Transmission system for Gadarwara STPS of NTPC" in Western Region.

Date of Hearing : 22.5.2020

Coram : Shri P.K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Madhya Pradesh Power Management Company Ltd.
& 12 Others

Parties present : Shri S.S. Raju, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

The matter was heard through video conferencing.

2. The representative of the Petitioner submitted that the instant petition is filed for truing up of transmission tariff of 2014-19 period and determination of transmission tariff of 2019-24 period in respect of the 765 kV Line bays at Jabalpur Pooling Station for 765 kV D/C Gadarwara STPS (NTPC)-Jabalpur Pooling Station TL under "POWERGRID Works associated with Part A of Transmission System for Gadarwara STPS of NTPC" in Western Region. He submitted that tariff of the aforesaid asset for 2014-19 tariff period was determined vide order dated 10.10.2019 in Petition No. 250/TT/2017 and the tariff was allowed on the basis of the actual COD of 31.5.2017. He submitted that the capital cost allowed as on COD was ₹1345.60 lakh and ₹1364.30 lakh as add-cap for 2014-19 tariff period, whereas, the amount claimed in the true up petition is ₹2398.92 lakh as on 31.3.2019. He further submitted that there was no change in the capital cost as on COD. He submitted that the total cost as on 31.3.2019 is ₹2398.92 lakh and the cut-off date for the instant asset is 21.3.2020.



2. In response to a query of the Commission regarding lower actual capital cost when compared to the cost approved in IA, the representative of the Petitioner submitted that the said decrease was due to change in orientation of bay arrangement at Jabalpur Pooling Sub-station and that the said issue has already been dealt by this Commission in order dated 10.10.2019 in Petition No. 250/TT/2017. He also submitted that the entire scope of the project has been completed.
3. He further submitted that rejoinder to the reply filed by M.P. Power Management Company Ltd. (MPPMCL) and Maharashtra State Electricity Distribution Company Ltd. (MSEDCL) have been filed.
4. The Commission reserved the order in the matter.

By order of the Commission

Sd/-
(V. Sreenivas)
Deputy Chief (Law)

